Annexure-7

Name of the corporate debtor: M.P. Enterprises and Associates Limited in liquidation Updated List of creditors 12/09/2025

List of operational creditors (Government Dues)

Amount	

SI.	St. Details of Claimant Details of claim received									Amount	ount Amount of claim	Amount of claim not	Remarks, if any
No.	Details of Chamara											admitted	
		Government Dept	Date of receipt		Amount of claim admitted	Nature of claim	Whether related	share in CoC, if	claim	mutual dues,			
							party?	applicable		that may be set off			
1	Employee State Insurance Corporation	ESIC	22-03-2024	3,28,23,096	3,28,23,096	ESIC	No		0	0			Provisionally admitted
2	Profession Tax	PT	05-06-2023	15,40,727	15,40,727	PT	No		0	0			
3	GST	GST	20-03-2024									-	Claim revisted on request by the dept
4	GST revised claim	GST	07-03-2025; 11-09-2025	85,00,46,650	85,00,46,650								Provisionally admitted
5	TDS	TDS	29-02-2024		26,160	TDS	No		0	0			
6	PF	EPFO	16-04-2024; 07-07-2025	7,60,92,121		dues, Interest and damages	No					7,60,92,121	Claim received after due date
7	RTO	Pimpri Chinchwad	30-04-2024	2,79,70,206								2,79,70,206	Claim received after due date, list of vehicles not correct
8	RTO	Pen Raigarh	10-01-2025	1,51,93,919		Tax, Fine	No				1,51,93,919		Claim received after due date
9	RTO	Thane	05-02-2025	9,48,55,221		Tax, Fine	No		0	0	9,48,55,221		Claim received after due date
10	RTO	Pune	11-03-2025	6,95,43,688		Tax, Fine	No		0	0			
						Tax, Fine	No		0	0	6,95,43,688.00		Claim received after due date
	·	·	Total	1.16,80,91,788	88,44,36,633	-	-		-	-	17,95,92,828	10,40,62,327,00	

Claim in Form C not received from RTO Wadala

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